

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No. 08/S.O/2020

Date: 18.05.2020

In pursuance of Hon'ble Full Court Resolution dated 16.05.2020, the operation of Standing Order No. 02/S.O./2020 dated 27.01.2020 whereby the Officers of the Registry and other staff members of the Rajasthan High Court have been allowed to avail Special Casual Leave for ten days during Summer Vacation, is hereby suspended for the year 2020 due to out break of Corona Virus(Covid-19)

BY ORDER


18-5-2020
REGISTRAR(ADMN.)

No.Gen/XV/09/2020/ 3128

Date: 18.05.2020

1. Registrar cum Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court
2. P.S. to All the Hon'ble Judges, Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur
3. Registrar General, Rajasthan High Court.
4. Registrar(Admn.) Rajasthan High Court, Jodhpur/Jaipur Bench , Jaipur
5. All Registrars/OSD Rajasthan High Court, Jodhpur/Jaipur Bench , Jaipur and Registrar (H.Q. at New Delhi), Bikaner House, Shahjahan Road, New Delhi
6. The Director, Rajasthan State Judicial Academy, Jodhpur
7. Chief Accounts Officer, Rajasthan High Court, Jodhpur
8. All Joint Registrars/Deputy Registrars/Senior Librarian/ Assistant Registrars, Rajasthan High Court, Jodhpur/Jaipur Bench , Jaipur.
9. All Administrative Officers Judicial/A.A.Os/ Court Masters/Stamp Reporters, Rajasthan High Court , Jodhpur/Jaipur Bench , Jaipur
10. A.O.J., Classification (Website), Rajasthan High Court, Jodhpur/Jaipur Bench , Jaipur


18-5-2020
REGISTRAR(ADMN.)